

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1143 OF 2018
IN
DFR NO. 2280 OF 2018

Dated : 1st November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BLA Power Pvt. Ltd. ...Appellant(s)
Vs.
Madhya Pradesh Power Management Co. Ltd. ...Respondent(s)
& Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Paramhans h/f
Mr. Aashish Anand Bernard for
R.1

Mr. Parinay Deep Shah
Ms. Ritika Singhal for R.6

ORDER

IA NO. 1143 OF 2018
(Appl. for Condonation of delay in filing appeal)

Delay in condonation of filing reply affidavit by Respondent Commission be filed within two weeks' time with advance copy to the other side.

List the matter on **27.11.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson